

request the Government to take cognizance of the same at the earliest and authorize the distribution of unutilized grain in Andhra Pradesh.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

**Need to impart skill development to transgender community for their  
socio-economic upliftment and respectable livelihood**

**श्री रामचंद्र जांगड़ा** (हरियाणा) : मान्यवर, मैं किन्नर समाज द्वारा बढ़ती हुई भिक्षावृत्ति के चिंतापूर्ण विषय को सदन के सामने रखना चाहता हूँ। किन्नर समाज भी हमारे समाज का ही एक अंग है तथा भारत का नागरिक है, जिसे उचित सम्मान दिया जाना चाहिए। बहुत जगह शहरी निकायों में चयनित किन्नर वर्ग के जनप्रतिनिधि बहुत ही अच्छा काम कर रहे हैं और सम्मानजनक जीवन जी रहे हैं, लेकिन आजकल इस समाज में बेहूदा तरीके की भिक्षावृत्ति का प्रचलन बढ़ रहा है। राष्ट्रीय राजधानी के हर प्रमुख चौराहे पर लाल बत्ती आते ही दर्जनों की संख्या में किन्नर गाड़ियों के शीशे थपथपाने लगते हैं। उनका व्यवहार इतना शर्मिंदा करने वाला होता है कि परिवार के साथ गाड़ी में बैठे व्यक्ति को दो मिनट की लाल बत्ती का समय पहाड़ के समान लगने लगता है।

मेरा आपके माध्यम से सरकार से आग्रह है कि सामाजिक शर्म के इस अपराध को रोकने के लिए आवश्यक कदम उठाए जाएँ तथा किन्नर वर्ग को कौशल रोजगार जैसे व्यावहारिक व सम्मानजनक कार्यों से जोड़ कर सम्मानित जीवन जीने के लिए आगे बढ़ाया जाए।

SHRI PABITRA MARGHERITA (Assam): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI RAMBHAI HARJIBHAI MOKARIYA (Gujarat): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI DINESHCHANDRA JEMALBHAI ANAVADIYA (Gujarat): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

**Fiscal problems faced by Dr. B.R. Ambedkar Open University due to  
bifurcation of the State of Andhra Pradesh**

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, A.P. University was renamed as Dr. B.R. Ambedkar Open University by the Government of Andhra Pradesh in the year 1991. Establishment of this university was the first open university of its kind in our Country.

After bifurcation of the State, there are 76 Study Centres in A.P. where currently 26 regular employees, 13 pensioners and 436 part-time employees are working and the student strength for the year 2019-20 was 35,354.